

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **KHUSHBU VINYL PRIVATE LIMITED**

Sr No	Particulars	Details
1	Name of corporate debtor	Khushbu Vinyl Private Limited
2	Date of incorporation of corporate debtor	22 nd May 1996
3	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Gujarat, India under the Companies Act, 1956
4	Corporate identity number of Corporate Debtor	U51100GJ1996PTC029716
5	Address of the registered office and principal office (if any) of corporate debtor	Block no. 28, Village Ujeti, Baska-Ujeti Road, Halol, Gujarat - 389350
6	Date of Closure of Insolvency Resolution Process	23 rd September 2020
7	Liquidation commencement date of corporate debtor	24 th September 2020 (Order Uploaded on 07 th October 2020 on NCLT website)
8	Name and registration number of the insolvency professional acting as liquidator	Vinod Tarachand Agrawal IBBI/IPA-001/IP-P00641/2017-18/11090
9	Address and e-mail of the liquidator, as registered with the Board	204, Wall Street-1, Near Gujarat College, Ellisbridge, Ahmedabad-380006 Email - ca.vinod@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	204, Wall Street-1, Near Gujarat College, Ellisbridge, Ahmedabad-380006 Email - cirp.khushbu@gmail.com
11	Last Date for Submission of Claims	06 th November, 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal Ahmedabad Bench has ordered the commencement of liquidation of the **Khushbu Vinyl Private Limited** on **24th September, 2020** under section 33 of the code.

The stakeholders of **Khushbu Vinyl Private Limited** are hereby called upon to submit their claims with proof on or before 06th November, 2020 to the liquidator at the address mentioned against item 10.

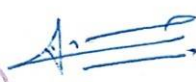
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

The Prescribed forms could be downloaded by visiting the website :- <https://ibbi.gov.in/home/downloads> (Forms under the Insolvency and Bankruptcy Board of India (Liquidation process) Regulations, 2017)

Submission of false or misleading proofs of claim shall attract penalties.

Date: - 09th October, 2020
Place: - Ahmedabad




Vinod Tarachand Agrawal
Liquidator of Khushbu Vinyl Private Limited